NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P IB) No.729/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M.

Name of the Company		Orissa Stevedores LtdVs-The Orissa Minerals Development Co. Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of Signature with date	
1.	MRS. MI			(parejun
2.	MR. SAL	OBHIK ORY, Adv.	6 Operation creditor	al) 1/2/18
	MR. DR MAJUM	DAR, HAV.	od paga skeepge s la damin skrietskinski	1 scheuba Vill neue (ficens
4.	MR. N JAIN,	Adr.	To do no	
5	MS. C	U, Adr.		
1.	Mr. A. M	C. OPADRIPAY	for Roymal	1/2/18

: 2 :

Reference from pre-page.

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ORDER

Ld. Counsel for the Operational Creditor as also Ld. Counsel for the Corporate Debtor are present.

Ld. Counsel appearing for the Corporate Debtor prays for time to file reply. Prayer is allowed. Seven days' time is allowed to file reply with copy in advance to the opposite party. Ld. Counsel for the Operational Creditor has already submitted rejoinder which is kept on record.

Order is reserved.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)